

2. The Committee also recommended that the House may dispense with lunch hour on all days, except on Friday, in the First Part of this Session, to complete the above Discussions.

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### REGARDING NOTICES RECEIVED UNDER RULE 267

MR. CHAIRMAN: Hon. Members, I have received nine notices under Rule 267. The notices of Shri Pramod Tiwari ...*(Interruptions)*... If you had cooperated, things would have come to this level otherwise also. For the first time, ...*(Interruptions)*... One minute, Pramodji. For the first time, obituary reference was disturbed. ...*(Interruptions)*...

**श्री दिग्विजय सिंह (मध्य प्रदेश):** सर, आपका बयान सुनकर हमें बहुत पीड़ा हुई है।

MR. CHAIRMAN: The notices of Shri Pramod Tiwari, Shrimati Sagarika Ghose, Shri Javed Ali Khan, Shri Ramji Lal Suman, Shri Digvijaya Singh and Dr. John Brittas have demanded discussion on the alleged mismanagement at the Mahakumbh Mela in Prayagraj, Uttar Pradesh. The notices of Shri Chandrakant Handore and Shri Randeep Singh Surjewala have demanded discussion on escalating incidents of disrespect towards the Constitution and Dr. B.R. Ambedkar. ...*(Interruptions)*... The notice of Shri Sandosh Kumar P has demanded discussion over discriminatory and casteist statements made by the Union Minister of State for Petroleum and Natural Gas. Hon. Members may recall my detailed ruling giving the total rationale, how issues with respect to Rule 267 have to be dealt with, on 8<sup>th</sup> December, 2022 and 19<sup>th</sup> December, 2022. On a number of occasions, for the benefit of the Members of the House, I have reiterated the same. Since these notices do not conform to the directives imparted by the Chair, the same are not admitted. ...*(Interruptions)*...

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### MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Now, Matters raised with permission of Chair. Shri, Subhas Chandra Bose Pilli- Demand for a Comprehensive National Farm Mechanization Policy.

### **Demand for a comprehensive national farm mechanization policy**

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, a substantial portion of India's workforce relies on agriculture and it remains the lifeblood for most rural communities. ...*(Interruptions)*... In order to inaugurate a new agricultural revolution and boost the productivity, the mechanisation of farming must be prioritised, particularly for small and marginal farmers. ...*(Interruptions)*... Currently, there is no nation-wide survey to assess the level of mechanisation in Indian farming. I urge upon the hon. Minister of Agriculture and Farmers Welfare to conduct such a survey at the earliest opportunity. ...*(Interruptions)*... A national policy for the standardisation of farm equipment is urgently needed to ensure interchange ability at the manufacturing stage. Standardised parts would make production of farm equipment easier and more efficient. ...*(Interruptions)*... The Government has established custom hiring centres and farm machinery banks that allow farmers to share equipment, benefiting around 100-200 farmers per centre.

(MR. DEPUTY CHAIRMAN in the Chair.)

I request the Government to ensure that these centres are established at the Gram Panchayat level, and that such schemes are widely publicised and popularised among the rural masses. ...*(Interruptions)*...

The Sub-Mission on Agricultural Mechanisation has been integrated into the Rashtriya Krishi Vikas Yojana as of September, 2022. The Government should reconsider this decision to make sure that this does not undermine the provision of affordable, high-quality equipment to small and marginal farmers. Along with this, to promote mechanisation, the Government must guarantee access to power for small and marginal farmers. ...*(Interruptions)*...

I urge the Government to consider these concerns and take appropriate steps to formulate a comprehensive National Farm Mechanisation Policy, aiming for 75 per cent mechanisation by 2030.

MR. DEPUTY CHAIRMAN: The next speaker is Dr. Sikander Kumar- Demand for provision of escalators and lifts for old and disabled devotees at pilgrimage sites of Himachal Pradesh.